

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):DELHI

ORDER

In pursuance of Delhi High Court Order No. 23/DHC/Gaz./G-7/VI.E.2(a)/2016 dated 20th December, 2016(copy enclosed), the work of following Police Stations mentioned in column No. 2 is hereby assigned to the courts of Metropolitan Magistrates, Central District, Tis Hazari Court, Delhi mentioned in column no. 4 for disposal in accordance with law **with immediate effect:-**

(1)	(2)	(3)	(4)
S.No.	Name of the Police Station	District	Assigned to the court of
1.	Delhi Cantt. Railway Station	Central	Sh. Babru Bhan, Metropolitan Magistrate-07
2.	Subzi Mandi Railway Station	Central	Sh. Arun Goel, Spl. Railway Magistrate, Old Delhi Railway Station

(Sujata Kohli)

Officiating District & Sessions Judge (HQs)
Delhi

No. 2593/56858-874 F.3(4)MM/Gaz./2016 Delhi, Dated the 23 DEC 2016

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Chief Metropolitan Magistrate, Central District, Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
5. The Sr. Admn. Officer Judl./Administrative Officer Judl., Filing Section and Administration Branch-(I, II & III), Tis Hazari Court, Delhi.
6. The PS/Reader of the District & Sessions Judge(HQs), Central District, Tis Hazari Court, Delhi.
7. The Commissioner of Police I.P. Estate, New Delhi.
8. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi
9. The Secretary, Bar Association, Tis Hazari Court, Delhi.
10. The Web-Site Committee (English/Hindi) Tis Hazari, Delhi.
11. The PRO/APRO, Tis Hazari Court, Delhi.

Officiating District & Sessions Judge (HQs)
Delhi